NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH,
COURT-IV

18. CA-25/2021
IN CP-1355(MB)/2020

CORAM:

SHRI RAJESH SHARMA
MEMBER (Technical)

SMT. SUCHITRA KANUPARTHI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **02.03.2021**

NAME OF THE PARTIES: Kremoint Pharma Pvt. Ltd. & Anr
V/s
Eco Rich Cosmetic Pvt. Ltd. & Ors

SECTION 11 OF NATIONAL COMPANY LAW TRIBUNAL RULE, 2016

ORDER

The Court is convened through Video Conference.

1. Mr. Gautam Ankhad a/w Mr. Chetan Thakkar, Ms. Pooja Sharma and Mr. Hiral Thakkar i/b Kanga & Company, Ld. Counsel for the Petitioner present. Mr. Arun Saxena a/w Ms. Nalini, Ld. Counsel for the Respondent present.

2. This is an Application filed by Respondent in CP.1355/2020, our interim order on 25.01.2021 contains all the relevant facts/direction regarding the interim application listed today and the same will be uploaded today. The respondent in the CA. 25/2021 is directed to file reply by 01.04.2021. The matter is listed for hearing along with main CP. 1355/2020 on 13.04.2021.

3. List this matter on **13.04.2021.**

Sd/-
RAJESH SHARMA
Member (Technical)

Sd/-
SUCHITRA KANUPARTHI
Member (Judicial)

SVR